

شدی ہے - ایم - طارق : اس  
سلسلہ میں میں یہ جاننا چاہتا  
ہوں کہ جو اسمگلڈ گھڑیاں آپ  
کسٹمس میں بیچتے ہیں جہاں  
تک اس کے بیچنے کے طریقہ ہے اس  
پر میں سوال نہیں کرتا لیکن اسمگلڈ  
گھڑیوں پر کیا کوئی نشانی لگاتے ہیں  
کہ یہ اسمگلڈ گھڑی ہے - ورنہ ہوتا  
یہ ہے کہ اسمگلرس اس گھڑی کو  
بار بار بیچتے ہیں - تو کیا کوئی  
نشانی لگا کر اس کو روکنے میں ?

†[श्री ए० एम० तारिक : इस सिलसिले  
में मैं यह जानना चाहता हूँ कि जो स्मगलड  
घड़ियाँ आप कस्टम्स में बेचते हैं, जहाँ तक  
इसके बेचने का तरीका है इस पर मैं सवाल  
नहीं करता, लेकिन स्मगलड घड़ियों पर  
क्या कोई निशानी लगाते हैं कि यह स्मगलड  
घड़ी है ? वरना होता यह है कि स्मगलर्स  
इसी घड़ी को बार बार बेचते हैं। तो क्या  
कोई निशानी लगा कर इसको रोकते  
हैं?]

श्री बी० श्रार० भगत : जो खरीदते  
हैं उनका तो रिकार्ड हमारे पास रहता है  
लेकिन उस पर हम कोई स्टैम्प नहीं लगाते।

SHRI R. S. KHANDEKAR: May I  
know if any foreigner or any persons  
connected with certain Embassies are  
involved in this case?

SHRI B. R. BHAGAT: Not in this  
case. As far as the stamping of such  
watches or smuggled articles is con-  
cerned, they have been directed to do  
so.

TARGET FOR POWER PRODUCTION DURING  
THIRD FIVE YEAR PLAN

\*279. SHRI R. S. KHANDEKAR: Will  
the Minister of IRRIGATION AND POWER  
be pleased to state:

(a) whether it is a fact that the tar-  
get fixed for power production in the  
country during the first two years of  
the Third Five Year Plan has not been  
fulfilled; and

(b) if so, what is the shortfall in  
the target and the reasons therefor?

THE MINISTER OF IRRIGATION  
AND POWER (DR. K. L. RAO): (a)  
Yes; Sir.

(b) The shortfall is 0.21 million KW  
out of a target of 1.33 million KW. The  
main reason for the shortfall has been  
the delay in the delivery of plant and  
equipment from foreign countries. Out  
of the shortfall of 0.21 million KW,  
generating units aggregating to about  
0.1 million KW have already been  
commissioned and the balance 0.1 mil-  
lion KW are expected to be commis-  
sioned by September this year.

SHRI R. S. KHANDEKAR: May I  
know what steps are being taken to fill  
up this gap so that the Plan targets are  
fulfilled?

DR. K. L. RAO: That is what I sub-  
mitted. The shortfall is 0.21 million  
KW and already 0.1 million KW has  
been commissioned and in the course  
of the few days the balance will also  
be commissioned.

SHRI R. S. KHANDEKAR: Is it not  
a fact that on account of the short-  
fall the whole Plan will be upset?

DR. K. L. RAO: The shortfall is not  
of such a nature. It is only a very  
small difference and it is being made  
up in the course of the few months.  
So, I do not think there will be any  
effect of it on the industrial develop-  
ment.

SHRI P. K. KUMARAN: May I know  
whether there is any proposal to  
reorganise generation and distribution  
of power throughout the country on a  
regional basis and, if so, what are the  
details?

DR. K. L. RAO: That question pertains to another aspect but I would submit that in regard to generation and transmission, the question whether that should be done by the Centre or on a regional basis and so on has been under the consideration of the Government, and no final decision has been taken because the States have got to be consulted and their concurrence obtained because electricity is a Concurrent subject

SHRI B. K. P. SINHA: The hon. Minister has given the figure in absolute numbers. May I know what the target is and what the shortfall is, in percentage?

DR. K. L. RAO: I presume the hon. Member refers to the shortfall in these two years in the Third Plan. The percentage of shortfall is fifteen.

SHRI N. C. KASLIWAL: About the shortfall in the Third Plan, may I know whether he includes the power which is to be generated at the Tarapur power plant?

DR. K. L. RAO: Tarapur is not taken into account. That is due for the next Plan. That is going to be included in the Fourth Plan.

SHRI SITARAM JAIPURIA: I understand, for the first time a complete

power survey for the whole of India has been undertaken with the help of United States officials and their report has been completed and is under publication. Will the hon. Minister be pleased to mention here what the salient features of that report are?

DR. K. L. RAO: The hon. Member probably refers to the Power Survey Committee which has been appointed. It is really a Committee consisting of Indian engineers, engineering officers and some foreign personnel. It is expected that this power survey will be conducted every year, and the first annual survey has just been done and printed, and copies can be made available to the hon. Member and Library.

#### CASES OF SUICIDE BY GOLDSMITHS

\*280 SHRI DAHYABHAI V. PATEL: Will the Minister of Finance be pleased to state the number of suicides by goldsmiths in the country due to loss of trade and employment since the promulgation of the Gold Control Order?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): A statement giving the required information is laid on the Table of the House.

#### STATEMENT

Between the 10th January 1963, and the 19th August, 1963, suicides due to causes relatable to gold control were reported in the following States or Union territories:

Num. of State	No. of suicides	Remarks
1. Kerala	2	<i>i.e.</i> 1 goldsmith and his daughter.
2. Maharashtra	1	One goldsmith committed suicide partly because his business deteriorated as a result of gold control and partly because the decision in a case involving a land dispute was against him. The case was registered as accidental death by police.
3. Uttar Pradesh	3	
4. West Bengal	8	
5. Delhi	2	The enquiries show that there were certain other reasons not relating to gold control.
6. Pondicherry	1	

No suicides have been reported by the other States or Union territories as relatable to gold control.